## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

## LOK SABHA UNSTARRED QUESTION NO. 3462 TO BE ANSWERED ON 21<sup>st</sup> DECEMBER, 2015

#### Mahila Samakhya Programme

#### 3462. SHRI PRAHLAD SINGH PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has achieved the objectives under Mahila Samakhya (MS) programme in the country;
- (b) if so, the number of States which have implemented the programme successfully in the country, the total number of rural women benefited and the expenditure incurred by the Government from the inception of this programme in the country, State/UT-wise;
- (c) whether the Government considers to expand/reschedule the MS programme in the country; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

#### **ANSWER**

# MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): The Mahila Samakhya Scheme is a process intensive programme which seeks to create an environment where women can seek knowledge and information and thereby empower themselves to play a positive role in their development and that of society. Empowering women is an on-going and facilitative process and not a target oriented intervention. Guided by this belief, Mahila Samakhya has been successful in achieving its objectives.
- (b): Eleven States in the country have implemented the programme successfully and there are 1457973 women and 530837 girls who have benefited from the scheme. The expenditure incurred on the scheme by the Government since its inception in 1988 till date is at Annexure.
- (c) & (d): It has been decided that the Mahila Samakhya Scheme may be merged with National Rural Livelihood Mission (NRLM) of the Ministry of Rural Development. The modalities for the merger are being worked out in consultation with Ministry of Rural Development.

## ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SAI

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S.No	Name of MS State	1988- 89	1989- 90	1990- 91	1991- 92	1992- 93	1993- 94	1994- 95	1995- 96	199 97
1	Andhra Pradesh					57.70		36.00	40.00	86.
2	Assam									
3	Bihar									
4	Chhattisgarh									
5	Gujarat	110.65			100.00			110.00	75.00	60.
6	Jharkhand									
7	Karnataka	110.65			175.00	50.00	150.00	80.00	200.00	150.
8	Kerala									
9	Uttar Pradesh			175.00				125.00	80.00	145.
10	Uttrakhand									
11	Telangana									
12	Madhya Pradesh									